

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3262  
TO BE ANSWERED ON 06<sup>th</sup> DECEMBER, 2016

PROCUREMENT OF WHEAT IN PUNJAB

3262. SHRIMATI VANAROJA R.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the procurement of wheat in Punjab has been hampered due to delay in sanction of cash credit limit;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action to provide cash credit limit to States for procurement of foodgrains across the country; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) to (d): No Madam. Procurement of wheat in Punjab has not been affected due to Cash Credit Limit related issues. Higher procurement of wheat in Punjab has been achieved during the current year (RMS 2016-17) as compared to previous year (RMS 2015-16). As per extant procedure, State Government approaches Reserve Bank of India (RBI) for sanction of required Cash Credit Limit (CCL) for procurement of food grains in the State.

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